

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

O.P. No. 1 of 2011

Dated :29th September, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. V.J. Talwar, Technical Member

Tariff Revision
(suo-motu action on the letter received
from the Ministry of Power

Counsel for the Appellant(s): Mr. R.K. Mehta
Mr. Amit Kapur (Amicus) (Assisted by Ms.
Divya Chaturvedi & Ms.Sunaina Paintal
Mr. Buddy A. Ranganadhan, Amicus Curiae

Counsel for the Respondent(s): Mr. Umapati (Tamil Nadu)
Mr. C.K. Rai for Rajasthan & Tripura
State Regulatory Commission

ORDER

Heard the learned counsel for the parties.

Orders reserved.

(V.J. Talwar)
Technical Member

(Rakesh Nath) (Justice M. Karpaga Vinayagam)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Vs/ak